

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

35.C.P. (CAA)/2526/(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.09.2018**

NAME OF THE PARTIES: CWT India Pvt. Ltd.

SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

At request list this matter on 27.09.2018

SD/-

V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)